

8

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

C.P. No. 29/14(1)/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.05.2017**

Name of the Company: TDK Green Enviro Ltd.

Section of the Companies Act: Section 14(1)(b) of the Companies Act, 2013

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
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1.	DEVESH A. PATHAK	PCS
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Petitioner



2.

ORDER

Learned PCS Mr. Devesh Pathak present for Petitioner.

Affidavit filed by the Petitioner. Proof of service of publication and Notice to ROC and Regional Director.

It is stated that there are no creditors of the Company.

Heard Learned PCS for petitioner.

Order reserved.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 12th day of May, 2017.